

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF IDEAL AURUM NIRMAN LLP

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Ideal Aurum Nirman LLP
2.	Date of incorporation of corporate debtor	06/05/2016
3.	Authority under which corporate debtor is incorporated / registered	ROC Kolkata I
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	LLPIN: AAG-2983
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Address: 50, JL Nehru Road, 11th Floor, Kolkata – 700071, West Bengal, India
6.	Insolvency commencement date in respect of corporate debtor	Date of Order – 30/09/2026 (Order dated 30/09/2026 received by the IRP on 05/10/2026)
7.	Estimated date of closure of insolvency resolution process	03/04/2027
8.	Name and registration number of the insolvency professional acting as Interim Resolution Professional	Mr. Bijay Murmuria IBBI/IPA-001/IP-N00007/2016-2017/10026
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	IBBI Registered Address - Sumedha Management Solutions Pvt. Limited, 6A Geetanjali Apartment, 8B Middleton Street, Kolkata - 700071, West Bengal IBBI Registered E-mail ID – bijay_murmuria@sumedhamanagement.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	E-mail for correspondence: ip.idealaurum@gmail.com Address for correspondence: Sumedha Management Solutions Pvt. Limited, 2B, Geetanjali Apartment, 8B Middleton Street, Kolkata - 700071, West Bengal
11.	Last date for submission of claims	19/10/2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Class of Creditors – Real Estate Allottees
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Nitin Daga (IBBI Registration No. IBBI/IPA-001/IP-P-02213/2020-2021/13405) 2. Mr. Vaibhav Khandelwal (IBBI Registration No. IBBI/IPA-001/IP-P-02157/2020-2021/13348) 3. Mr. Rajnandan Kumar (IBBI Registration No. IBBI/IPA-001/IP-P-02721/2022-2023/14161)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/home/downloads (b) Physical Address: https://ibbi.gov.in/insolvency-professional

Notice is hereby given that the Hon'ble National Company Law Tribunal has ordered the commencement of Corporate Insolvency Resolution Process of the Ideal Aurum Nirman LLP on 30/09/2026 (Order dated 30/09/2026 received by the IRP on 05/10/2026).

The creditors of Ideal Aurum Nirman LLP are hereby called upon to submit their claims with proof on or before 19/10/2026 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [**Real Estate Allottees**] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional :

BIJAY MURMURIA
INSOLVENCY PROFESSIONAL
IP Registration No.- IBBI / IPA - 001/ IP - N00007/
2016 - 2017 / 10026

Bijay Murmuria

Interim Resolution Professional in the matter of Ideal Aurum Nirman LLP

Registration No: IBBI/IPA-001/IP-N00007/2016-17/10026

AFA Valid upto 31-12-2026

Registered address with IBBI: 6A Geetanjali Apartment, 8 B Middleton Street,
Kolkata - 700071, West Bengal

Registered E-mail ID with IBBI: bijay_murmuria@sumedhamanagement.com

Contact: 033-6813 5920

Date: 08/10/2026

Place: Kolkata

ফর্ম 'এ'

প্রকাশ্য ঘোষণা

[ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজোলিউশন প্রসেস ফর কর্পোরেট পার্সনস) রেগুলেশনস, ২০১৬-এর রেগুলেশন ৬ অধীনে]

আইডিয়াল অরাম নির্মাণ এলএলপি

এর ঋণদাতাগণের অবগতির জন্য

দরকারি তথ্যাবলি

১.	কর্পোরেট ঋণগ্রহীতার নাম	আইডিয়াল অরাম নির্মাণ এলএলপি
২.	কর্পোরেট ঋণগ্রহীতার প্রতিষ্ঠার তারিখ	০৬.০৫.২০১৬
৩.	যে কর্তৃপক্ষের অধীনে এই কর্পোরেট ঋণগ্রহীতা প্রতিষ্ঠিত/ নিবন্ধীকৃত	আরওসি কলকাতা-I
৪.	কর্পোরেট ঋণগ্রহীতার কর্পোরেট আইডেন্টিটি নম্বর/ লিমিটেড লায়ালিটি আইডেন্টিফিকেশন নম্বর	LLPIN : AAG-2983
৫.	কর্পোরেট ঋণগ্রহীতার রেজিস্টার্ড অফিস এবং মুখ্য অফিস (যদি থাকে)-এর ঠিকানা	রেজিস্টার্ড ঠিকানা: ৫০, জে এল নেহরু রোড, ফ্লোর ১১, কলকাতা-৭০০০৭১, পশ্চিমবঙ্গ, ভারত
৬.	কর্পোরেট ঋণগ্রহীতার প্রেক্ষিতে ইনসলভেন্সি শুরু তারিখ	আদেশের তারিখ: ৩০.০৯.২০২৬ (৩০.০৯.২০২৬ তারিখের আদেশ আইআরপি দ্বারা গ্রহণের তারিখ ০৫.১০.২০২৬)
৭.	ইনসলভেন্সি রেজোলিউশন প্রসেস বন্ধের অনুমিত তারিখ	০৩.০৪.২০২৭
৮.	ইন্টেরিম রেজোলিউশন প্রফেশনাল হিসেবে ক্রিয়ারত ইনসলভেন্সি প্রফেশনালের নাম এবং রেজিস্ট্রেশন নম্বর	মিঃ বিজয় মুরমুরিয়া IBBI/IPA-001/IP-N00007/2016-2017/10026 আইবিবিআই রেজিস্টার্ড ঠিকানা:
৯.	বোর্ডের কাছে নিবন্ধীকৃত ইন্টেরিম রেজোলিউশন প্রফেশনালের ঠিকানা এবং ই-মেল আইডি	সুমেধা ম্যানেজমেন্ট সলিউশনস প্রাঃ লিঃ, ৬এ, গীতাঞ্জলি অ্যাপার্টমেন্ট, ৮বি, মিডলটন স্ট্রিট, কলকাতা-৭০০০৭১, পশ্চিমবঙ্গ। আইবিবিআই রেজিস্টার্ড ই-মেল আইডি: bijay_murmuria@sumedhamanagement.com
১০.	ইন্টেরিম রেজোলিউশন প্রফেশনালের সঙ্গে যোগাযোগের জন্য ব্যবহার্য ঠিকানা এবং ই-মেল আইডি	যোগাযোগের ই-মেল আইডি: ip.idealaurum@gmail.com যোগাযোগের ঠিকানা: সুমেধা ম্যানেজমেন্ট সলিউশনস প্রাঃ লিঃ, ২বি, গীতাঞ্জলি অ্যাপার্টমেন্ট, ৮বি, মিডলটন স্ট্রিট, কলকাতা-৭০০০৭১, পশ্চিমবঙ্গ
১১.	দাবি পেশের শেষ তারিখ	১৯.১০.২০২৬
১২.	২১ নং ধারার (৬এ) নং উপধারার ক্রাজ 'বি'-এর অধীনে ইন্টেরিম রেজোলিউশন প্রফেশনাল দ্বারা নির্ধারিত ঋণদাতাদের (যদি থাকে) শ্রেণিবিভাগ	ঋণদাতাদের শ্রেণী-রিয়েল এস্টেট অ্যালোটিজ
১৩.	কোনও শ্রেণিতে ঋণদাতাদের অনুমোদিত প্রতিনিধি হিসেবে ক্রিয়াশীল হওয়ার জন্য চিহ্নিত ইন্টেরিম রেজোলিউশন প্রফেশনালদের নাম (প্রতি শ্রেণির জন্য তিনজন করে)	১. মিঃ নীতিন দাগা (আইবিবিআই রেজিস্ট্রেশন নম্বর IBBI/IPA-001/IP-P-02213/2020-2021/13405) ২. মিঃ বৈভব খাওলওয়াল (আইবিবিআই রেজিস্ট্রেশন নম্বর IBBI/IPA-001/IP-P-02157/2020-2021/13348) ৩. মিঃ রাজনন্দন কুমার (আইবিবিআই রেজিস্ট্রেশন নম্বর IBBI/IPA-001/IP-P-02721/2022-2023/14161)
১৪.	(ক) দরকারি ফর্ম এবং (খ) অনুমোদিত প্রতিনিধিদের বিশদ তথ্য উপলব্ধ রয়েছে এখানে:	(ক) ওয়েবলিঙ্ক: https://ibbi.gov.in/en/home/downloads (খ) বাস্তবিক ঠিকানা : https://ibbi.gov.in/insolvency-professional

এতদ্বারা এই নোটিস জারি করা হচ্ছে যে, মহামান্য ন্যাশনাল কোম্পানি ল ট্রাইবুনাল ৩০.০৯.২০২৬ তারিখে আইডিয়াল অরাম নির্মাণ এলএলপি-এর কর্পোরেট ইনসলভেন্সি রেজোলিউশন প্রসেস শুরুর আদেশ জারি করেছে (৩০.০৯.২০২৬ তারিখের আদেশ আইআরপি দ্বারা গ্রহণের তারিখ ০৫.১০.২০২৬)।

এতদ্বারা আইডিয়াল অরাম নির্মাণ এলএলপি-এর ঋণদাতাদের ওপরের টেবিলে ক্রম নং ১০-তে উল্লিখিত ঠিকানায় ইন্টেরিম রেজোলিউশন প্রফেশনাল-এর কাছে ১৯.১০.২০২৬ বা তার আগে তাঁদের দাবিগুলি যথাযথ প্রমাণ সমেত পেশ করার জন্য আহ্বান জানানো হচ্ছে।

আর্থিক ঋণদাতারা যথাযথ প্রমাণ সমেত তাঁদের দাবিগুলি কেবলমাত্র ইলেকট্রনিক উপায়ে জমা দেবেন। বাকি সকল ঋণদাতা তাঁদের দাবি প্রমাণ সমেত নিজেরা হাতে করে, ডাক মাধ্যমে বা ইলেকট্রনিক উপায়ে জমা দিতে পারবেন।

ওপরের টেবিলে ক্রম নং ১২-তে তালিকাভুক্ত কোনও শ্রেণির অন্তর্গত কোনও আর্থিক ঋণদাতা উক্ত শ্রেণির অনুমোদিত প্রতিনিধি হিসেবে (রিয়েল এস্টেট অ্যালোটিজ) কার্য করার জন্য ওপরের টেবিলে ক্রম নং ১৩-তে উল্লিখিত তিনজন ইনসলভেন্সি প্রফেশনালের মধ্যে তাঁর পছন্দ ফর্ম সিএ-তে চিহ্নিত করে দেবেন।

দাবির স্বপক্ষে মিথ্যা অথবা বিভ্রান্তিকর প্রমাণ দাখিল করলে জরিমানা হতে পারে।

ইন্টেরিম রেজোলিউশন প্রফেশনালের নাম ও স্বাক্ষর:

মিঃ বিজয় মুরমুরিয়া

আইডিয়াল অরাম নির্মাণ এলএলপি

সম্পর্কিত বিষয়ে ইন্টেরিম রেজোলিউশন প্রফেশনাল

রেজিস্ট্রেশন নং: IBBI/IPA-001/IP-N00007/2016-2017/10026

এএফএ ৩১.১২.২০২৬ অবধি বৈধ

আইবিবিআইতে নথিভুক্ত ঠিকানা: ৬এ গীতাঞ্জলি অ্যাপার্টমেন্ট, ৮বি মিডলটন স্ট্রিট, কলকাতা-৭০০০৭১, পশ্চিমবঙ্গ

আইবিবিআইতে নথিভুক্ত ই মেল আইডি: bijay_murmuria@sumedhamanagement.com

যোগাযোগ : ০৩৩-৬৮১৩ ৫৯২০

তারিখ: ০৮.১০.২০২৬

স্থান: কলকাতা

Please pay your energy bill on time and help us to serve you better!

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
IDEAL AURUM NIRMAN LLP**

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	Ideal Aurum Nirman LLP
2.	Date of incorporation of Corporate Debtor	06/05/2016
3.	Authority under which Corporate Debtor is incorporated / registered	ROC Kolkata - I
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	LLPIN: AAG-2983
5.	Address of the registered office and principal office (if any) of Corporate Debtor	Registered Address: 50, JL Nehru Road, 11th Floor, Kolkata – 700071, West Bengal, India
6.	Insolvency commencement date in respect of Corporate Debtor	Date of Order – 30/09/2026 (Order dated 30/09/2026 received by the IRP on 05/10/2026)
7.	Estimated date of closure of insolvency resolution process	03/04/2027
8.	Name and registration number of the insolvency professional acting as Interim Resolution Professional	Mr. Bijay Murmura IBBI/IPA-001/IP-N00007/2016-2017/10026
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	IBBI Registered Address - Sumedha Management Solutions Pvt. Ltd., 6A Geetanjali Apartment, 8B Middleton Street, Kolkata - 700071, West Bengal IBBI Registered E-mail ID - bijay_murmura@sumedhamanagement.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	E-mail for correspondence: ip.idealaurum@gmail.com Address for correspondence: Sumedha Management Solutions Pvt. Ltd., 2B Geetanjali Apartment, 8B Middleton Street, Kolkata - 700071, West Bengal
11.	Last date for submission of claims	19/10/2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Class of Creditors – Real Estate Allottees
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Nitin Daga (IBBI Registration No. IBBI/IPA-001/IP-P-02213/2020-2021/13405) 2. Mr. Vaibhav Khandelwal (IBBI Registration No. IBBI/IPA-001/IP-P-02157/2020-2021/13348) 3. Mr. Rajnandan Kumar (IBBI Registration No. IBBI/IPA-001/IP-P-02721/2022-2023/14161)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/home/downloads (b) Physical Address: https://ibbi.gov.in/insolvency-professional

Notice is hereby given that the Hon'ble National Company Law Tribunal has ordered the commencement of Corporate Insolvency Resolution Process of the Ideal Aurum Nirman LLP on 30/09/2026 (Order dated 30/09/2026 received by the IRP on 05/10/2026).

The creditors of Ideal Aurum Nirman LLP are hereby called upon to submit their claims with proof on or before 19/10/2026 to the Interim Resolution Professional at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class **[Real Estate Allottees]** in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional :

Bijay Murmura

Interim Resolution Professional in the matter of Ideal Aurum Nirman LLP

Registration No: IBBI/IPA-001/IP-N00007/2016-17/10026

AFA Valid upto 31-12-2026